

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH & FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1531
TO BE ANSWERED ON 14th MARCH 2023**

CORPUS FUND FOR CANCER RESEARCH

1531 SMT. PRIYANKA CHATURVEDI:

Will the **Minister of HEALTH & FAMILY WELFARE** be pleased to state:

- (a) whether the 126th report of the Parliament Standing Committee on Health and Family Welfare has recommended for creating a corpus fund from tax collected from tobacco and alcohol and using it for carrying out research in cancer causes.
- (b) whether the Ministry has chalked out a plan to implement the above mentioned recommendation;
- (c) If so, the details thereof; and
- (d) if so, the reasons thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR. BHARATI PRAVIN PAWAR)

(a) to (d): The government has recognized the need to reform the tax structure on tobacco products for achieving better public health outcomes as well as help in preventing younger generation from the harmful effect of tobacco.

This Ministry Implements ‘Strengthening of Tertiary Cancer Care Centre Facilities Scheme’ in order to enhance the facilities for tertiary care of cancer. There are 19 State Cancer Institutes (SCIs) and 20 Tertiary Care Cancer Centres (TCCCs) approved under this scheme. All these institutes focus also on cancer research. There is also focus on Oncology in its various aspects in case of All India Institutes of Medical Sciences (AIIMS), Delhi and new AIIMS under Pradhan Mantri Swasthya Suraksha Yojna (PMSSY). Department of Health Research / Indian Council of Medical Research (ICMR), with an objective to further health research in the country, carry out medical research on various health related subjects which includes research on cancer through its annual budgetary support.

The primary responsibility for implementation of health schemes in the country lies with the States. This Ministry through its centrally sponsored schemes is providing additional budgetary support to supplement the efforts of the States/UTs for implementation of various health activities including activities under National Programme for Tobacco Control and Drug de-addiction Treatment (NPTCDAT).
